

Government indicate proved coal reserves in the area at only 0.65 m.t. The production of coal by M/s J and K Minerals during 1982-83 has been of the order of around 20,000 tonnes.

राज्य State Trading Corporation Earns High ~~Power~~ - Despite Low Exports.

7027. SHRI P. APPALANARASIMHAM : Will the Minister of COMMERCE be pleased to state :

(a) whether the State Trading Corporation have earned high profits despite low volume of exports ;

(b) if so, full details as to how it was achieved ;

(c) the total turnover of State Trading Corporation since inception and total profits earned by it so far ; and

(d) the public funds advanced to the State Trading Corporation since its formation and at what interest and return therefrom ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) and (b). The STC's profit before tax during 1984-85 is estimated to be Rs. 62.09 crores as compared to the profit before tax of Rs. 59.83 crores during 1983-84. The increase in profit is not exclusively on exports. It is the total of exports, imports and domestic trade. This year the profit is more due to increased imports, special trading arrangement and domestic trade. The total turnover of the Corporation has gone up from Rs. 2215 crores in 1983-84 to Rs. 2798 crores (estimates) in 1984-85.

(b) The total turnover of the Corporation since inception is Rs. 19,316.38 crores. The profit before tax upto 1984-85 is Rs. 622.82 crores.

(c) Paid up capital of STC is Rs. 15 crores including Rs. 13 crores in account of issue of bonus shares. No loans have

been taken from Govt. during last ten years and no Govt. loan is outstanding on date.

New Policy of Time Scale Promotion for STC Cadre in S.T.C.

7028. SHRI M. ARUNACHALAM : Will the Minister of COMMERCE be pleased to state :

(a) whether the Management of the State Trading Corporation has introduced a new policy of time scale promotion for staff cadre by signing an agreement with the STC Employees Federation on 16th February, 1985 ;

(b) if so, whether the new promotion policy which came into effect on 1st April, 1985 has violated the Home Ministry's directives which provides the reservation for SC/ST @ 22 1/2 per cent as per 40 Point Roster ;

(c) whether STC management and the Employees Federation of STC are competent to frame any promotion policy contrary to Home Ministry's directives with regard to reservation in promotion for SC/ST @ 22-1/2 per cent as per 40 Point Roster ; and

(d) in case if the STC Management is competent, how the STC Management propose to maintain the reservation in promotions for SC/ST in STC while maintaining the 40 Point Roster as directed by the Union Government ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a). Yes, Sir.

(b) to (d). Prima facie the Home Ministry's directives prescribing reservations for SC/ST categories, according to a roster system, were formulated keeping in view the conventional vacancy oriented system of promotions. The new system of promotions introduced by STC involves giving of higher grades based primarily on prescribed length of service. This would mean that the employees covered including SC/ST categories